

Name of the Corporate Debtor: Tarun Realtors Private Limited; Date of Commencement of CIRP: 20-07-2023; List of Creditors as on: 12-08-2025; Name of IP: Mr. Ravi Sankar Devarakonda; Process Number: 1; Last 5 digit of registration number: 10195

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0				0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	4791825737	3	4760951388	72.81	0	30874348.69	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	3500000000	1	1775511506	27.15		1724488494		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	3	199707496	1	362880	0.01			199344616	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	15	379610575	2	2231799	0.03		9397550	367981226	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		22	8871143808	7	6539057573	100.00	0	1764760392.69	567325842	